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The High Court of Kerala

Kochi- 682 031
Dated- 14.9.2017

Proceedings

High Court establishment- Filling up of the vacancy of Assistant Registrar, High Court on temporary basis- orders issued.

Read : 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5-42148/2016 dated 13.9.2017.

Order No.A5-42150/2016

Sri.K.S.Radhakrishnan, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis, against the vacancy left unfilled in the category of Assistant Registrar (H.G), recouring to Article 72 of Kerala Financial Code Vol.I. Sri.K.S.Radhakrishnan will hand over the charge of Filing Scrutiny Officer to Sri. P.Y.Elias, Filing Scrutiny Officer and will take charge as Assistant Registrar from Smt.J.Hemaletha, Assistant Registrar, High Court, forthwith.

(By Order)


Ashok Menon
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Registrar(Finance), High Court
The Joint Registrars, High Court
The Deputy Registrar concerned, High Court
The Assistant Registrar concerned, High Court
The Confidential Assistants to the Registrars, High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The I.T. Section, High Court (for publishing in the High Court website)
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.